## f [DEMANDS MADE BY THE WORKERS OF HEAVY ELECTRICALS LIMITED, BHOPAL

\*199. SHRI V. M. CHORDIA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

- (a) the demands made by the workers of the Heavy Electricals Limited, Bhopal, during the years 1959-60, 1960-61 and 1961-62;
- (b) how many of these demands—

- (i) have been rejected,
- (ii) are still under consideration,, and
- (iii) have been accepted; and
- (c) by when the decision is likely to be taken on the demands which are under consideration?]

to Questions

इस्पात तथा भारी उद्योग मंत्री (श्री सुब्रह्मण्यम् ): (क) से (ग) एक विवरण सभापटल पर रखाजाता है।

## विवरण

# (क) ग्रीर (ख):

वर्षं					ग्रस्वीकार की }ृगई मांगों की संख्या		
१६५६–६०			₹	<del></del>		8	
१६६०-६१			३३	38	8.8	श्र्÷य	
१६६०–६२			६२	२४	२६	४२	

(ग) विचाराधीन मांगों में से १३ मांगें राज्य सरकार ने श्रीद्योगिक न्यायालय, इन्दौर, को मध्यस्थ निर्णय के लिये भेजी हैं। न्यायालय के निर्णय की प्रतीक्षा की जा रही है। दूसरी मांगें प्रवन्धकों के विचाराधीन हैं और मझे आशा है कि इन

निर्णय हो जायेगा ।

t[THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) to (c) A statement is laid on the Table of the House.

#### STATEMENT

### (a) and (b)

Year					No. of demands received from the workers	No. of demands accepted	No. of demands rejected	No. of demands under consi- deration
1959-60	•			•	3	2	Nil	
1960-61	٠				33	19	14	Níl
1961-62		•	•	•	92	24	26.	42

(c) Of the demands under considera- the Court is awaited. The other detion 13 have been referred by the State mands are under consideration of the Government to the Industrial Court at management and I hope decisions on Indore for arbitration. The award of these would be taken soon.]